

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

03.05.2011

CP. 05/2011  
(OA 16/2011)

None counsel for applicant.  
Mr. Mukesh Agarwal, counsel for respondents.

Learned counsel for the respondents has placed on record the order dated 19.4.2011 in compliance of the order passed by this Tribunal in OA 16/2011.

In view of the aforesaid order dated 19.4.2011, the present CP stands disposed of as having become infructuous.

Notices issued to the respondents are discharged.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*mk*

*copy given vide  
NO 607 & 608  
5/5/11*